

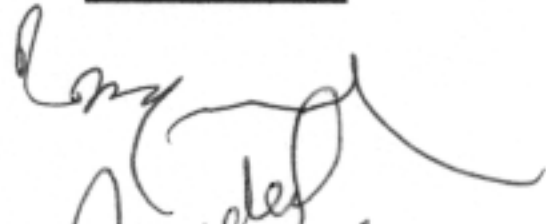
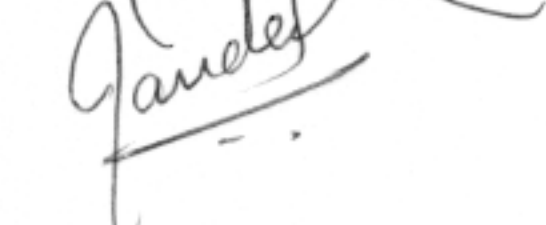
**National Company Law Tribunal  
Allahabad Bench**

C P No.127/ ALD/2018

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 25.05.2018**

**NAME OF THE COMPANY: Vinod Kumar Saigal Vs. Jai Prakash Associates Ltd.**

**SECTION OF THE COMPANIES ACT/I & B CODE: 73(4)**

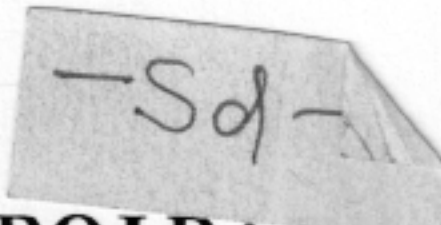
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Agarwal	Adv	Resp	
<u>2.</u>	Monica Nanda	PCS	Petitioner	

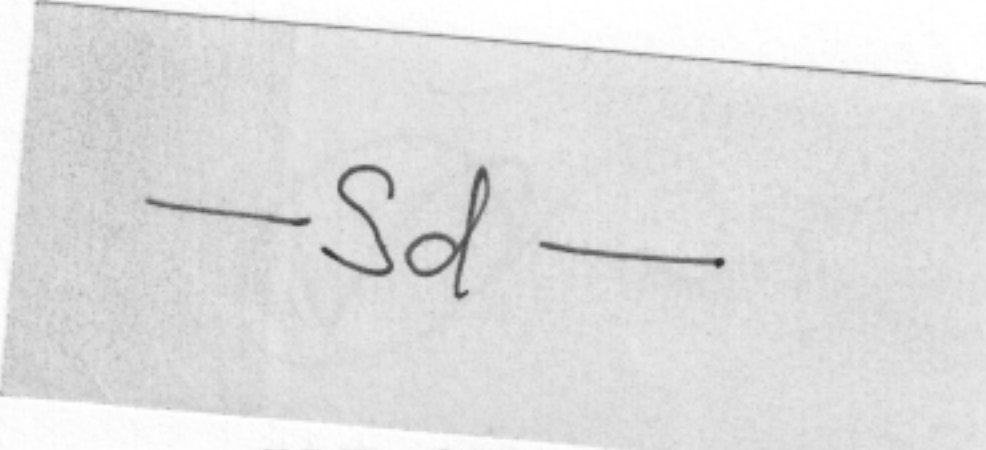
**CP NO.127/ALD/2018**

Ms. Monica Nanda, PCS for the petitioner and Sh. R.P. Agarwal, Advocate for the respondent is present. Learned counsel for both the parties made a joint statement that the petition regarding the same issue is pending before the Hon'ble Supreme Court which is likely to be listed on 6<sup>th</sup> July 2018. Therefore, both the parties made a joint request that the case may be listed after 6<sup>th</sup> July.

Keeping in view, submission of the party, the case is adjourned on 18<sup>th</sup> July 2018, for hearing.

**Dated: 25.05.2018**

  
**SAROJ RAJWARE,  
MEMBER (T)**

  
**V.P. SINGH,  
MEMBER (J)**